

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD SPECIAL BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
25-04-2024 AT 02:30 PM

**CP No. 571/241/HDB/2019**  
**IA(CA) 12/2024 & Miscellaneous Application/4/2021 in**  
**CP No. 571/241/HDB/2019**  
u/s. 241 of Companies Act

**IN THE MATTER OF:**

Mrs. Arpita Singh

...Petitioner/s

**AND**

Shivas Autocomp Procurements India Pvt Ltd &4 others

...Respondent/s

**C O R A M:-**

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

**O R D E R**

**CP No. 571/241/HDB/2019**

Learned Counsel for SFIO present physically.

Since, it being a special bench, matter adjourned to 10.06.2024, for further hearing.

**IA(CA) 12/2024**

Counters not filed. At request for filing counters one week time granted by ensuring that the counters be filed through e-filing and physically within the stipulated period. Rejoinder, if any, be filed within a week thereafter, with copies to be served to the other side. Matter adjourned to 10.06.2024

**Miscellaneous Application/4/2021**

Since, it being a special bench, matter adjourned to 10.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)